

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 409/2019

KARUNA SHANKAR @ KALLU

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

([CUSTODY MATTERS])

Date : 04-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Rohit Pandey, Adv.
Mr Sidharth Bansal, Adv.
Mr. V. N. Raghupathy, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr Ashok K Mishra, Adv.
Mr. Saurabh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Original records have been received from the High Court
and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar